

12.00 hrs.

RE: STATEMENT OF FINANCE
MINISTER

Some hon. Members. rose—

Mr. Speaker: Let us proceed now—
Papers to be laid on the Table.

Shri Hem Barua (Gauhati): Sir, about the point that I raised in connection with the statement by Shri T. T. Krishnamachari....

Mr. Speaker: He has already explained that some hon. Member referred to the visit of the Finance Minister.

Shri Hem Barua: Yesterday, you remember, Sir, when we wanted to have an idea of the economic aid that Soviet Russia might give to our country as a result of the hon. Finance Minister's visit to that country, the hon. Finance Minister said that he was going to make a statement in the House. Before implementing that assurance given by him to you and to the House he has already met the Press and made a statement. Before he came to this House he has done that. When I read about it this morning in the newspapers I was taken aback. This is the way the Ministers treat you and the House.

Mr. Speaker: Let him come. It may be raised then and then I will find out.

12.02 hrs.

CALLING ATTENTION TO MATTER
OF URGENT PUBLIC IMPORTANCEKIDNAPPING OF 7 PERSONS BY HOSTILE
NAGAS FROM SIBSAGAR DISTRICT OF
ASSAM

Shri P. Venkatasubbalah (Adoni):
Mr. Speaker, Sir, I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and request him to

make a statement thereon:—

"Kidnapping of 7 persons by hostile Nagas from a border market in Sibsagar district of Assam."

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): I am getting the facts, Sir, and if you will permit me I will make the statement on Monday.

Shri S. M. Banerjee (Kanpur): May I submit, Sir, that there is another Calling Attention Notice saying that the Naga Hostiles raided an Assam Rifle Camp and request that both should be combined together and a statement made by the Minister on Monday?

Mr. Speaker: That also I have admitted. Both of them might be answered together.

Shri Bade (Khargone): May I submit, Sir, that there is another Calling Attention Notice about Nagaland, kidnapping of persons....

Mr. Speaker: I am not taking that. I allowed the other one to be mentioned because I have admitted that.

Shri Bade: This is also regarding Nagaland.

Mr. Speaker: A discussion on Nagaland is not being allowed now.

Shri Bade: This is about kidnapping of persons by Naga hostiles....

Mr. Speaker: I would not hear it now. Let us proceed now—Papers to be laid on the Table.

श्री रामसेवक यादव (बाराबंकी) :
अध्यक्ष महोदय, हम ने श्री एक कॉलिंग एटेंशन
नोटिस दिया था। नागपुर डिबिजन के
कमिश्नर ने दौरे के बाद यह स्वीकार किया है
कि विदर्भ के घाट जिले अकाल घस्त है
धीर....

अध्यक्ष महोदय : धीर नहीं मैं सुन सकता
हूँ।

श्री मधु लिमये (मुंगेर) : अध्यक्ष महोदय सेवरे जब हम अखबार में पढ़ते हैं तो बड़ा दुख होता है कि जो कुछ नोटिस हम देते हैं और उन को आप अस्वीकृत कर देते हैं, लेकिन वे ही राज्य सभा में स्वीकार होते हैं। अकाल के बारे में, हिन्द महासागर में फाँजी बढ़ा बनाने के बारे में . . .

अध्यक्ष महोदय : वह मैं ने नामंजूर कर दिया है।

श्री मधु लिमये : राज्य सभा में यह सब होगा लेकिन जनता की यह जो प्रतिनिधि संस्था है उस में ये सारे मसले आने चाहियें नहीं आते हैं।

अध्यक्ष महोदय : यह नहीं हो सकता है। उनके पास इतना काफी वक्त है कि वे ले लें, हमारे पास . . .

श्री मधु लिमये : यहां भी वक्त निकाल सकते हैं।

अध्यक्ष महोदय : और नहीं निकल सकता है।

श्री बड़े : उन की बात तो आप ने सुन ली, लेकिन मेरी नहीं सुनते हैं।

अध्यक्ष महोदय : अगर वह हमेशा बीच में बोलते हैं तो आप भी चाहते हैं कि उसी तरह से बीच में बोलें।

श्री बड़े : मैं हमेशा आप का कहना मानता हूँ। आप कहते हैं तो बठ जाता हूँ।

अध्यक्ष महोदय : मैं खड़ा होता हूँ और आप बोलते चले जाते हैं, यह मैं ने देखा है।

श्री बड़े : आप मुझे जब बुलाते हैं तभी मैं बोलने के लिये खड़ा होता हूँ।

अध्यक्ष महोदय : अब भी मैं खड़ा हूँ और आप बोलते जा रहे हैं, बठते नहीं हैं।

श्री बड़े : लिमये साहब को तो आप . . .

अध्यक्ष महोदय : उन को कई बार कह चुका हूँ। लेकिन आप को भी कहता हूँ कि यह दोष उन में ही नहीं है, आप में भी है। आप जब भी बोलना चाहते हैं खड़े हो गाते हैं और बोलते चले जाते हैं। इसलिये आप भी इस से बरी नहीं हो सकते हैं।

श्री बड़े : कभी ऐसा नहीं किया है। एस० एस० पी० वाले करते हैं, हम ने कभी ऐसा नहीं किया है।

अध्यक्ष महोदय : मैं आप से कह रहा हूँ आप की पार्टी से नहीं। आप अपनी पार्टी को ले आए हैं कि हमारी पार्टी जो है . . .

श्री बड़े : मैं ने आप को कभी ऐसा मीका नहीं दिया है लेकिन लिमये साहब के साथ आप ने मेरा नाम भी जोड़ दिया है।

अध्यक्ष महोदय : उन के साथ नहीं जोड़ना चाहता हूँ। अलहबा मैं उसी दोष में लाना चाहता हूँ। (इंटरप्रांज)

आपस में अगर झगड़ना है तो बाहर जा कर झगड़ें।

12.05 hrs.

PAPER LAID ON THE TABLE

ANNUAL REPORT OF TRADE MARKS
REGISTRY

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table a copy of Annual Report of the Trade Marks Registry for the year ending the 31st March, 1965, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-5189/65].